

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 22**

**CA 342/2022**

**In**

**CP 2765/2019**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**  
**ORDER SHEET OF THE HEARING ON 03.05.2024**

NAME OF THE PARTIES:      GANESH VITHHALADAS CHANDAK AND  
   OTHERS      V/s      SRI      RAMDEV      BABA  
   DEVELOPERS AND BUILDERS LTD

Section 241-242, 213 OF THE COMPANIES ACT, 2013

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**ORDER**

1. Mr. Dhananjaya Sud, Ld. Counsel for the Petitioner present. Mr. Amit Jaste, Ld. Authorized Representative for R1 to R8 present.
2. Ld. Counsel for the Petitioner seeks last opportunity to place on record the Vakalatnama stating that there are some technical issues in uploading the same. The counsel for the Respondent vehemently objects to such opportunity.
3. List this matter for further consideration on **07.06.2024**.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**  
/NP/

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**